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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI  
TIS HAZARI COURTS

ORDER

On attaining the age of superannuation **Ms. Kiran Bala Dogra** W/o Sh. Rattan Chand Dogra, Sr. Judicial Assistant, E.C. No-2327, shall retire from Government Service with effect from 31/05/2022 (Afternoon).

*Girish Kathpalia*  
23.5.22  
(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs)  
Delhi

No. 38453-504 Admn. II/PF/Ret./2022

Delhi, Dated the 24 MAY 2022

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, South-East & Central District, Delhi/New Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, South-East & Central District, Delhi/New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, South-East District, New Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch, South-East & Central District, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, South-East District, Saket Courts, New Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official, Pension Cell, South-East District, New Delhi.
- 14 **Ms. Kiran Bala Dogra** W/o Sh. Rattan, Chand Dogra, Sr. Judicial Assistant/Reader in the court of Sh. Snehil Sharma, Ld. MM, South-East District, Saket Courts, New Delhi with the direction to process regarding surrendering of government accommodation, if occupied.

*Balbir Singh Shalar*  
23/5/22  
(Balbir Singh Shalar)  
Administrative Officer (Judicial)  
O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.